

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

DAILY CAUSE LIST DATED 26.04.2019

In the court of the Registrar

11:30 P.M.

For Consideration Under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 1447 of 2019 in Comp. App. (AT) (Ins) No. _ of 2019	Aggarwal Sanitations Vs. V3S Infratech Ltd.	Atul Sharma
2.	I.A. No. 1452 of 2019 in Comp. App. (AT) No. _ of 2019	Dr. P. Mahabala Rai Vs. Omega Hospitals Pvt. Ltd. & Ors.	Ayush Choudhary

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By Order
-sd/-

Assistant Registrar